

**Shri A. P. Jain :** The export policy is decided twice in a year, in the beginning of the year and in the middle of the year. The export policy with regard to these commodities was decided in the middle of 1955, and permission was given. As soon as it was found that the prices were going up, further exports were prohibited, and only those persons who had entered into firm contracts for the export, before the prohibition, were allowed to fulfil those contracts after the prohibition had come in.

#### WRITTEN ANSWERS TO QUESTIONS F.A.O. Expert

\*1399. **Shri Bhagwat Jha Azad :** Will the Minister of Food and Agriculture be pleased to state :

(a) whether the Food and Agricultural Organisation has assigned recently any Soviet Expert to tender advice to the Government of India ;

(b) if so, nature of work that would be done by him ; and

(c) the duration of his stay in India?

**Minister of Food and Agriculture (Shri A. P. Jain) :** (a) Yes. One Expert has been nominated by the F.A.O.

(b) To advise the State Government of West Bengal on the Organisation of Pharmacology Department of Bengal Veterinary College.

(c) 12 months in the first instance.

बी० पी० पी०, आदि का पहुंचाया जाना

\*१४०६. श्री विमूर्ति मिश्र : क्या संचार मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या सरकार ने विभिन्न डाकघरों को इस आशय का निदेश दिया है कि बी० पी० पी०, रजिस्टर्ड पत्रों और मनीग्रार्डों को एक निश्चित समय के भीतर प्रवच्य पहुंचा दिया जाया करे; और

(ख) यदि हां, तो वे निदेश क्या हैं ?

संचार मंत्रालय में मंत्री (श्री राज बहादुर) : (क) डाक-तार निर्देशिका, संस्करण अक्टूबर, ५४ के खण्ड (Clause) ३२, १४२-क, ११३-क तथा २७७ में दिये गये प्रनूदेशों (instructions) में निर्धारित प्रवधि में कोई परिवर्तन नहीं किया गया है ।

(ख) उक्त डाक-तार निर्देशिका के खण्ड ११३-क तथा २७७ में दिये गये प्रनूदेशों का इस विचार से संशोधन किया गया है कि चाहे रजिस्ट्री की हुई वस्तु का एड्रेसी (addressee) या मनीग्रार्ड के पाने वाला व्यक्ति न भी मिले—फिर भी उन वस्तुओं को निर्धारित प्रवधि तक रोक रक्खा जाय । ऐसे मामलों में पूर्व प्रनूदेशों के अनुसार ऐसी वस्तु को या मनीग्रार्ड को तत्काल ही उसके भेजने वाले या प्रेषक (remitter) को वापिस कर दिया जाता था ।

#### Railway Collision

\*1408. **Shri U.M. Trivedi :** Will the Minister of Railways be pleased to state :

(a) whether a collision occurred on the 19th October, 1955 between two motor trolleys of the Western Railways on the metre gauge main line ;

(b) the officers who had control over these ;

(c) whether there was any enquiry into the cause of collision ;

(d) whether any action has been taken against any of the officers ; and

(e) if not, the reasons therefor ?

**The Deputy Minister of Railways and Transport (Shri Alagesan) :** (a) to (e). A statement is laid on the Table of the House. [See Appendix VIII, annexure No. 34].

#### Catering

\*1413. **Shri A. K. Gopalan :** Will the Minister of Railways be pleased to state :

(a) the number of Stations on the Indian Railways where catering is done by Spencers ;

(b) whether these Stations are profitable ; and

(c) the reasons why Government are not taking over these Stations ?

**The Deputy Minister of Railways and Transport (Shri Alagesan) :** (a) four.

(b) Yes, so far as can be ascertained.

(c) Government do not desire to abolish all private catering.

#### Dungarpur-Ratlem Line

\*1414. { **Shri Bheekha Bahl ;**  
**Shri Balwant Saha Mehta :**

Will the Minister of Railways be pleased to state :